

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.28/97

Thursday, this the 19th day of June, 1997.

C O R A M

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN
HON'BLE SHRI PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

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TM Sathyathan,
Thayyil Meethal,
Valikoli PO, Kallochi (via),
PIN--673 506.

By Advocate Shri MR Rajendran Nair.

....Applicant

vs

1. Sub Divisional Inspector (Postal),
North Sub Division, Vadakara.
2. Mr Vasudevan Namboothiri,
Extra Departmental Messenger,
Kallochi PO.

....Respondents

R.1 by Shri Varghese P Thomas, Addl Central Govt Standing Counsel.
R.2 by Advocate Shri OV Radhakrishnan.

The application having been heard on 19th June, 1997,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN

Learned counsel for second respondent states that the second respondent is no more interested in the case and he has already resigned from service. The OA was filed challenging the appointment of the second respondent as Extra Departmental Messenger at Kallochi Post Office and for a direction to first respondent to consider applicant for selection and appointment to the said post. Now that the second respondent has resigned, the

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vacancy has become open and the Department will make a fresh selection. The learned counsel for first respondent also states that as the second respondent has resigned, steps will be taken forthwith for filling up the vacancy in accordance with law. He also states that if the applicant applies for the post, his case also will be considered when making regular selection and appointment.

2. In the light of what is stated above, the application is disposed of with a direction that when the first respondent takes steps for filling up the post of Extra Departmental Messenger, Kallochi, if the applicant offers himself as a candidate, the first respondent shall finalise the selection and appointment only after considering the candidature of the applicant also, though his name has not been sponsored by the Employment Exchange.

3. No costs.

Dated the 19th June, 1997.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



AV HARIDASAN
VICE CHAIRMAN

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